

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/6795/A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 20th November, 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/2327, dtd. 15.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 22.11.2018, along with Station Leave permission from the evening of 20.11.2018 till the morning of 26.11.2018, has been ~~granted/rejected~~.

The District and Sessions Judge, Nalbari, will remain in charge of the Court and Office of M.A.C.T., Nalbari, during your absence on leave.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/6796 /A, dated 20.11.18 Adan

Copy to:

1. The District and Sessions Judge, Nalbari, for information and necessary action.

Sd/-

JT. REGISTRAR (VIGILANCE)